

**WORLD BANK ASSISTANCE TO PRIVATE SECTOR**

738. SHRI SITARAM JAIPURIA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Mr. George Woods, President of the World Bank, during his recent visit to India, indicated that the Bank was devising means to facilitate larger assistance to the private sector;

(b) if so, what sort of assistance is proposed to be given to the private sector; and

(c) whether this matter was discussed with him by Government?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI) : (a) to (c) Mr. Woods is reported to have stated in a Press Conference that the World Bank would do every thing it can to help the Government of India and the Private Sector to continue to grow and to enlarge their efficiency and productivity. There is, however, *no* record of his having said that the Bank would try to facilitate "larger" assistance to the private sector.

**POWER SUPPLY TO AGRICULTURISTS**

739. SHRI M. C. SHAH: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether, in view of the necessity for higher food production, Government have taken any steps to make power available to agriculturists, wherever possible, at subsidised or concessional rates; and

(b) if so, what are these steps?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) (b) The question of granting Central loan assistance to State Governments, *on easy* terms, for extension of power supply to rural areas for agricultural purposes is under consideration. Further, a proposal for subsidizing the rate of supply of power for agricultural pumping, in backward areas like North Bihar and I

eastern uttar fraaesu, eiu., wuci'-the power rates are comparatively high, is under consideration.

740. [Transferred to the 3rd October, 1964.]

**KALAKOTE THERMAL POWER STATION PROJECT**

741. SHRI OM MEHTA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) when the thermal power station project at Kalakote in Jammu is being commissioned; and

(b) whether it is a fact that capacity of the project has been reduced due to lack of adequate coal deposits?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) and (b) During the Third Five Year Plan, installation of three units of 75 MW each at Kalakote in Jammu and Kashmir was sanctioned. However, only two units are being installed for the present pending establishing of adequacy of coal reserves to sustain three units of 7-5 MW each. These two units are expected to be commissioned by the end of 1965. In the meantime, detailed investigations on extractable coal reserves in Kalakote area are in progress. The question of installation of the third unit will be re-examined after the results of the investigations are known.

**FOREIGN EXCHANGE FOR THE STUDY TOUR OF THE CHIEF SECRETARY OF RAJASTHAN GOVERNMENT**

/ SHRI P. K. KUMARAN: \ SHRI BHUPESH GUPTA:

Will the Minister of FINANCE be pleased to state the total amount of foreign exchange sanctioned for the purpose of meeting the expenses of the Chief Secretary of *the* Rajasthan Government and other seventeen officers who are going to Yugoslavia

United Kingdom, France and Japan | on a study tour of four months?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI) : Beside\* the admissible daily allowance | which was met out of the Ford Foundation grant, these officers were released foreign exchange amounting to Rs. 20,700 in all, at the rate of Rs. 1150 per officer, for their personal expenses. This is according to the scale prescribed for this purpose.

#### VISITS OF BUSINESSMEN TO WESTERN COUNTRIES

743. SHRI BHUPESH GUPTA: Will the Minister of FINANCE be pleased to state:

(a) the number of businessmen, along with other persons who accompanied them, who have been allowed to go to Western countries since June 1, 1964; and

(b) the total amount of foreign exchange sanctioned to them?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): (a) and (b) Necessary information is being collected and a statement will be laid on the Table of the House.

#### पकड़ा गया सोना

७४४. श्री राम सहाय क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) गोल्ड कंट्रोल आर्डर के जारी किये जाने की तारीख से अप्रैल, १९६४ के आखिर तक जो ८९७ किलोग्राम सोना पकड़ा गया, उसे सरकार के हुक्म से जब्त कर लिया गया है ; और

(ख) यदि नहीं, तो उसके क्या कारण

#### TSEIZURE OF GOLD

744. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to state:

(a) whether 897 kilograms of gold seized from the date of issue of the Gold Control Order up to the end of April, 1964 has been confiscated under the orders of Government; and

(b) if not, what are the reasons therefor?

वित्त मंत्री (श्री टी. टी. कृष्णामाचारी):  
(क) और (ख) सरकार को अब तक मिली सूचना के अनुसार १६६ किलोग्राम सोना जब्त किया गया है और ९९ किलोग्राम छोड़ दिया गया है। बाकी मामले कार्यवाही को पूरा करने के लिए फैसला करने के लिए फैसला करने वाले सम्बद्ध अधिकारियों के पास पड़े हैं।

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): (a) and (b) According to the information received by Government so far, 166 kilograms of gold have been confiscated and 99 kilograms have been released. The remaining cases are pending before the Adjudicating Officers concerned for completion of proceedings.]

#### SEIZURE OF GOLD FROM ITALIAN LINER M/U ASIA

745. SHRI MULKA GOVINDA REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that gold worth Rupees 23 lakhs was recently seized from the Italian liner M/U Asia;

(b) whether any action against the persons involved in smuggling has been taken; j

(c) if so, what action has been; taken;

t[ ] English translation.